

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

Appeal No.193 of 2015

Dated : 15th December, 2016

In the matter of:

KKK Hydro Power Ltd.

... Appellant(s)

Vs.

Himachal Pradesh State Electricity Board & Ors.

... Respondent(s)

Counsel for the Petitioner(s) :

Counsel for the Respondent(s) :

ORDER

Since, the post of Judicial Member is lying vacant and the process of selection of new Judicial Member is yet to be completed, the Court could not assemble today.

As agreed by the parties, the matter is listed for hearing on **01st February, 2017.**

Court Master

sh/suman